

(II)

"In accordance with the provisions of rule 101 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that the following amendments made by Rajya Sabha in the Regional Rural Banks (Amendment) Bill, 2014 at its sitting held on the 28th April, 2015, were taken into consideration and agreed to by Lok Sabha at its sitting held on the 5th May, 2015 :—

The Enacting Formula

1. That at page 1, line 1, *for* the word "Sixty-fifth", the word "Sixty-sixth" be *substituted*.

Clause 1

2. That at page 1, line 2, *for* the figure "2014", the figure "2015" be *substituted*.

REPORT OF COMMITTEE OF PRIVILEGES

SHRIMATI SASIKALA PUSHPA (Tamil Nadu): Sir, I beg to lay on the Table of the House the Sixty First Report (in English and Hindi) of the Committee of Privileges in the matter of breach of privilege arising out of alleged access of Call Detail Records of Shri Arun Jaitley, the then Leader of Opposition in Rajya Sabha by the Delhi Police personnel and others.

**STATEMENTS OF DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON AGRICULTURE**

श्री शंकरभाई एन. वेगड (गुजरात): महोदय, मैं निम्नलिखित प्रतिवेदनों के संबंध में विभाग संबंधित कृषि संबंधी संसदीय स्थायी समिति (2014-15) के विवरणों की एक-एक प्रति (अंग्रेजी और हिन्दी में) सभा पटल पर रखता हूँ :—

- (i) Fiftieth Report on action taken by the Government on the recommendations contained in the Twenty-sixth Report on the subject 'Development of Aboitic Stress Resistant Crop Varieties and Dissemination of Production Enhancing Technologies- Review of R&D and Extension Efforts in the Country' pertaining to the Ministry of Agriculture (Department of Agricultural Research and Education);
- (ii) Fifty-first Report on action taken by the Government on the recommendations contained in the Forty-seventh Report on 'Demands for Grants (2013-14)' of the Ministry of Agriculture (Department of Agricultural Research and Education); and

- (iii) Fifty-fifth Report on action taken by the Government on the recommendations contained in the Forty-ninth Report on 'Demands for Grants (2013-14)' of the Ministry of Food Processing Industries.

**REPORTS OF DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON COAL AND STEEL**

SHRI SANJAY RAUT (Maharashtra): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Coal and Steel (2014-15):—

- (i) Eleventh Report on Action Taken by the Government on the observations/recommendations contained in the First Report (Sixteenth Lok Sabha) of the Committee on 'Demands for Grants (2014-15)' of the Ministry of Coal;
- (ii) Twelfth Report on Action Taken by the Government on the observations / recommendations contained in the Second Report (Sixteenth Lok Sabha) of the Committee on 'Demands for Grants (2014-15)' of the Ministry of Mines; and
- (iii) Thirteenth Report on Action Taken by the Government on the observations/recommendations contained in the Third Report (Sixteenth Lok Sabha) of the Committee on 'Demands for Grants (2014-15)' of the Ministry of Steel.

**STATEMENTS OF DEPARTMENT-RELATED PARLIAMENTARY
STANDING COMMITTEE ON ENERGY**

SHRI S. MUTHUKARUPPAN (Tamil Nadu): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Statements of the Department-related Parliamentary Standing Committee on Energy (2014-15):—

- (i) Action taken by Government on the recommendations contained in Chapter-I of the Forty-second Report (Fifteenth Lok Sabha) of the Committee on Action Taken by the Government on the Recommendations contained in the Thirty-sixth Report (Fifteenth Lok Sabha) of the Committee on the subject "International Cooperation in New and Renewable Energy Sector" pertaining to the Ministry of New and Renewable Energy; and